

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 583/2002

H.R. Pagare, S/o. late
T.P. Pagare, aged about 55
years, 734m Chhoti Bajaria,
Garha, Jabalpur (M.P.).

... Applicant

Versus

1. Union of India, through
its Secretary, Ministry of
Communication, Department
of Posts, New Delhi.
2. Chief Post Master General,
C.G. Circle, Raipur,
(Chhattisgarh).
3. Shri M. Abdali, Sr.
Superintendent of Post
Offices, Jabalpur Division,
Jabalpur (M.P.).
4. P.C. Gupta,
Sub Post Master, Katangi,
District Jabalpur.

... Respondents

Counsel :

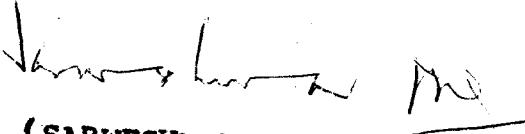
Shri V. Tripathi for the applicant.
Shri P. Shankran for the respondent No. 1 & 2.
None for other respondents.

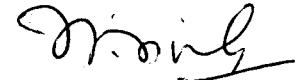
Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri Sarweshwar Jha - Member (Admnv.).

O R D E R (oral)
(Passed on this the 15th day of January 2003)

M.A. No. 9/2003 filed for withdrawal of
this OA was considered and allowed. This Original
Application is dismissed as withdrawn.


(SARWESHWAR JHA)
MEMBER (A)


(N.N. SINGH)
VICE CHAIRMAN

पृष्ठांकन सं. ३०/८०..... उत्तराखण्ड, दिल्ली

(1) रामेश्वर, उत्तराखण्ड, दिल्ली
(2) रामेश्वर, उत्तराखण्ड, दिल्ली
(3) रामेश्वर, उत्तराखण्ड, दिल्ली
(4) रामेश्वर, उत्तराखण्ड, दिल्ली

सूचना द्वारा आवश्यक दाखिला

उपराजिका
17/1/03

1994-03
ग्रन्थालय